

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION
AT DHARAMSHALA - H.P.

No.DSJ/EC/(4-9)/2020 _____

Dated: 04.05.2020

OFFICE ORDER

It has come to the notice that in terms of the office order Endst. No. DSJ/EC/(4-9)/2020-2988-3008, dated 17.04.2020, the Advocates are not submitting the urgent matters in PDF format, which should be the scanned copy of the original, which shall be filed in the court subsequently, as directed by the court hearing the matter. Therefore, it is directed that unless the application is in PDF format, it will not be entertained by the office.

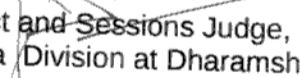
All concerned are, therefore, advised to comply with the office order Endst. No. DSJ/EC/(4-9)/2020- 2988 - 3008 , dated 17.04.2020.


(J.K. Sharma)
District and Sessions Judge,
Kangra Division at Dharamshala.

Endst. No. DSJ/EC/(4-9)/2020- 3036-45 Dated: 04.05.2020

Copy forwarded to:-

1. The Principal Judge, Family Court, Kangra at Dharamshala, for information and taking similar action in respect of his court, if required.
2. All the Additional District and Sessions Judges/ Fast Track Court/ Sr. Civil Judges/ACJM's/Civil Judges/JM's, of this Civil and Sessions Division through E-mail and WhatsApp, for information and necessary action.
3. The District Magistrate, Kangra at Dharamshala for information.
4. The Superintendent of Police, Kangra at Dharamshala, for information.
5. The Superintendent of Police, (Vigilance and Anti Corruption), Kangra at Dharamshala, for information.
6. All the Presidents, Bar Associations of Kangra Division, for information and with the request to circulate amongst the Bar members for information.
7. District Attorney, Kangra at Dharamshala for information.
8. The Superintendent of District Jail, Dharamshala and Incharge, Sub-Jail Nurpur for information.
9. The Computer Branch to upload the same on the official website of District Courts Kangra.
10. Guard file.


District and Sessions Judge,
Kangra Division at Dharamshala.